

HIGH COURT OF HIMACHAL PRADESH "REVENSWOOD" SHIMLA – 171 001

No. HHC/GAZ/14-48/74-IX-

Dated: 26th July, 2013

Website: <http://hphighcourt.nic.in>

NOTICE

Withdrawal of notice of advertisement No.HHC/GAZ/14-48/74-IX- 14830 dated 30/31.5.2013.

WHEREAS Hon'ble High Court has advertised 2 vacancies in the cadre of District Judges/Additional District Judges in the pay scale of Rs.51550-63070. Applications were invited from eligible candidates i.e. members of the bar (Advocates) belonging to General Category, the last date for receipt of applications was 30.6.2013 and the date of written examination has been mentioned as 31.8.2013.

WHEREAS in view of the infirmity noticed qua non prescribing of minimum and maximum age in advertisement referred to in foregoing para, the process has been annulled by the Hon'ble High Court. Fresh process has been ordered to be initiated by notifying the age limit in the fresh Advertisement which is being notified separately.

All concerned to note.

Sd/-
Registrar General.